

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / ~~MA~~ / RA / CP NO. 512 OF 2004

Applicant/s Ramesh Chandra Respdts. 11018029

Advocate for Applicant/sri D. S. Derby Advocate for Respondent/sri N. G. Tripathi

Notes of the Registry	Orders of the Tribunal	Sheet No. 7
As per Notice dated 01/12/09 Issued by Joint Registrar C.A.T. Allahabad Bench Case is submitted through warning list for 04/12/09. 21/12/09 5062	01.12.2009 Hon'ble Mr. D.C. Wakhra, AM None for the Parties even on the revised call it seems that the applicant has lost the interest in pursuing the matter. Hence it is dismissed in default and for non-execution. AM	Contd. On Sheet No.